NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	tion Name of the Parties	
C.A. No.				M/s. / Mr.	
СР	-	Admission	252(3)	Mos Logi Technologies Pvt. Ltd. Vs	
No.216/BB/ 17	-			ROC	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

ORDER

No representation for Petitioner Company. PCS is absent. Time extended for compliance of additional information required by the registry. List it on 03/01/2018.

Member (T)

Member (J)